NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/523/KER/(IB)/2017

NAME OF THE PETITIONER(S)

: K. HEMALATHA VISWANATHAN

NAME OF THE RESPONDENT(S)

: VYSALI PHARMACEUTICALS LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 R/K ampan

Appeary

Ysali Prama certial

KM

P. C.S.

<u>ORDER</u>

No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that the Petitioner is no more and they have made efforts to identify the legal heirs of the Petitioner, but there was no information.

In the circumstances, the Respondent is directed to file an affidavit giving the details of the amount due which was to be paid to the Petitioner by the next date of hearing. Put up on 10.11.2017 at 10.30 A.M.

-50-

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)